



2026:AHC:12958

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 254 of 2026

Ram Lakhan Singh

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Dhirendra Kumar Srivastava
Counsel for Respondent(s)	:	C.S.C., Pradeep Singh

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by learned counsel for the petitioner to dismiss the present petition as withdrawn with liberty to approach the authorities.
2. This prayer has not been opposed by learned counsel for the respondents.
3. Accordingly, the writ petition is dismissed as withdrawn with liberty as prayed.

(Prakash Padia,J.)

January 19, 2026
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